

SLP(C)... 3822 OF 2004
 ITEM No.14

Court No. 9

SECTION IVA

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS

CC 3822/2004

Petition(s) for Special Leave to Appeal(Civil)...../2004

(From the judgement and order dated 23/10/2003 in CWP 4359/99
 of The HIGH COURT OF M.P AT JABALPUR)

K.M. GUPTA

Petitioner (s)

VERSUS

PRAHLAD SINGH TOMER & ORS.

Respondent (s)

(With I.A. 1 Appln(s). for c/delay in filing SLP)
 (With Office Report)

Date : 30/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
 HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) Ms. S.Srivastava, Adv. for
 Mr. Rahul Srivastava, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
 O R D E R

In view of the letter circulated, the
 matter is adjourned for one week.

(Y.P. Dhamija) (Veera Verma)
 AR-cum-PS Court Master